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violence <ind the activities of the militants. Efforts are Deing made to reactivate the local administration and create corili. tions which are conducive to the restoration of democratic institutions. As a part of this, sustained efforts to curb the activities of the militants are also being made with a view to reduce the fear of the gun and create an environment conducive to holding of free and fair elections in the

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Special efforts are also being made to step up developmental and eco. nomic activities in the State with a view to creating employment op portunities for the youth to reactivate the community leadership at the grassroot level and to motivate the people to come into the main stream.

Central Assistance to Madhya Pradesh for health scheme

- *52. SHRI SURESH PACHOURI; Will the Minister of HEALTH AND FAMILY WELARE be pleased to state:
- (a) whether central assistance was provided to the State Government of Madhya Pradesh for implementation of various health schemes during the period 1985-86 to 1992-93 to eradicate Malaria, Filaria Leprosy and Blindness etc.;
- (b) if so, whether during this period Central Assistance of Rs. 474.09 crore_s was to be provided;
- (c) if so, whether the Central Government has provided only Rs. 387.09 crores so far;
- (d) if so^ whether the remaining Rs. 87 crores has still to be disbursed to Madhya Pradesh for implementing the health schemes;
- (e) if so, what are the main reasons for not providing the remain-ing assistance;
- (f) whether the Stat© Government had forwarded a list of 10 major

- health schemes with estimated cosi of Rs. 8699'. 72 crores;
- (g) if so₅ how many ou^ of them ~* have so far been implemented and how many are still under implementation; and
- (h) whether the Central Government has agreed to provide full assistance to the State Government for implementing all schemes?

THE MINISTER OF HEALTH AND' FAMILY WELFARE (SHRI B. SHANK ARAN AND); (a) Yes, Sir.

- (b) to (e) During 1985-86 to 19S2- 93 Central Assistance to the tune of Rs. 121.22 crores was provided to the Statu for control eradication of diseases like Malaria and Fila-ria (Rs. 97.55 crores), Leprosy (Rs. 10.60 crores. Tuberculosis (Rs. 6.47 i, Blindness (Rs. 6.10 crores) and AIDS (0.50 crores for 1992.93 only). On the basis of the depart, mental figures of expenditure available at the Directorate of National Malaria Eradication Programme, Delhi there is an additional demand of Rs. 25.35 crores from Government of Madhya Pradesh for the period from 19-85-86 to 1992-93 which will be finalised after the audited figures/certificates are received from the State Government.
- (f) to (ii) Ministry of Health and Family Welfare is not aware of any such list of schemes and as such question does not arise.

Cases of AIDS in Orissa

- *53. SHRI BHAGABAN MAJHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to etate:
- (a) whether Government are aware of the increasing number of AIDS cases in Orissa:
- (b) if so; the number of) such cases reported from different parts

of the State during he years 1993 and 1994 till date;

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- (c) the reasons for the increase of AIDS in that Stale; and
- (d) ihe detailed steps taken to provide proper treatment to the per sons suffering from AIDS?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI SHANKARANAND); (a) and (b) No AIDS case has been reported from Orissa so far. However out of 33,359 blood samples screened so far, 20 samples have been found t₀ be HIV Positive.

fc) Does not arise.

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(d) Appropriate treajtanent for opportunistic ailments is available to AIDS patients at Government Hospitals in the country.

Action against publisher of Islamic Encyclopadia

- *54. SHRI O. RAJAGOPAL; Will the Minister of HOME AFFARS be pleased to refer to the answer to Urfstarred Question 2436 given in the Rajya Sabha on the 9th March, 1994 and state:
- (a) whether the State Govern, m&nt of Kerala has taken action against the publisher of the Islamic Encyclopaedia which contains several objectionable observations;
- (b) if so. the details of the action taken; and
- (c) if not. what action the Central Government 'contemplate to take in the matter?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) to (c) The Central Government has written to the State Government of Kerala advising them to take appropriate action in this regard. The

State Government has informed that it is in the process of examining the legal aspects of the matter.

Steps to revive the Hooghly Dock and Ports Engineers Ltd.

*55. SHRI DIPANKAR MUKHER. JEE. SHRI NILOTPAL BASU;

Will the Minister of SURFACE TRANSPORT be pleased t₀ state;

- (a) what are the steps proposed to be flaken for the revival of Hoogh-ly Dock and Ports Engineers Ltd.;
- (b) through which mechanism/ agency the revival potential of the company is being assessed;
- (c) what has been the capital investment so far since the taken over of its Salkia and Nazibganj units for modernisation;
- (d) whether the investment was made at one go or in phases and the details thereof indicating amount
- invested year wise after nationalisa. isation;
- (e) what was the investment pat tern envisaged both in terms of cost and time parameter prio_r to nation alisation?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANPORT (SHRI (JAGDISH TYTLER): (a) and (b) This is under consideration of the Government.

- (c) and (d) The enclosed statement gives the year.wise amount invested in HDPE. (See below)
- (e) Hooghly Docking and Engineering Co>npanyl jiLirnited, was taken over in 1964 because of the acuie financial crises being faced by the earstwhile Company. There was no firm pattern of investment envisaged prior to nationalisaaon.